

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000013/2023	M/S. CHAMELI FUELS VS INDIAN OIL CORPORATION LIMITED	SIDDHARTH PRASAD MISHRA VS	// ()
2	BLAPL/0002932/2023	HADIA @ HADIBANDHU SETHI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /57 /2023 () //
3	BLAPL/0002933/2023	RAJIB KUMAR PANDA @ CHIKU VS STATE OF ODISHA	S.S.RAY (2) VS	NAYAPALLI P.S. /565 /2022 () //
4	BLAPL/0002934/2023	DAMBRU HARIJAN @ DAMRU VS UNION OF INDIA (NCB)	S.S.RAY (2) VS	NCB BHUBANESWAR /4 /2022 () //
5	BLAPL/0002935/2023	BHIMA PRADHAN @ BHIMA @ BHIMASEN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /270 /2022 () //
6	BLAPL/0002936/2023	AMIT RAJBANSI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /144 /2022 () //
7	BLAPL/0002937/2023	RABICHANDRA DEEP VS STATE OF ODISHA	BISWARANJAN DALAI VS	SAMBALPUR SADAR /245 /2022 () //
8	BLAPL/0002938/2023	KRUSHNA PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
9	BLAPL/0002939/2023	SAGAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
10	BLAPL/0002940/2023	ABHISEK KUMAR TIWARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
11	BLAPL/0002941/2023	BIKI @ BHAKTABANDHU JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /159 /2022 () //

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12	BLAPL/0002942/2023	SANTOSH SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /79 /2020 () //
13	BLAPL/0002943/2023	NARAYAN SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KENDRAPARA /238 /2022 () //
14	BLAPL/0002944/2023	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	GIRIDHARI SINGH VS	GANGAPUR (ASKA) /21 /2019 () //
15	BLAPL/0002945/2023	DEBRAJ NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATNAGARH /212 /2022 () //
16	BLAPL/0002946/2023	SURENDRA SABAR VS STATE OF ODISHA	SHRIKANTA MAHUNTA VS	GUNUPUR /48 /2021 () //
17	BLAPL/0002947/2023	HEMANANDA KISAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	MAHULPALI /15 /2023 () //
18	BLAPL/0002948/2023	KEDAR DAS @ KEDARNATH DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NIRAKARPUR /30 /2023 () //
19	BLAPL/0002949/2023	SOMANATH RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
20	BLAPL/0002950/2023	PRAHALLAD BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /231 /2022 () //
21	BLAPL/0002951/2023	SK. SURAJ VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SALIPUR /323 /2022 () //
22	BLAPL/0002952/2023	JAGABANDHU BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /111 /2022 () //
23	BLAPL/0002953/2023	SUDARSAN HARIJAN	SUSANTA KUMAR DASH	MUDULIPODA /23 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002954/2023	ALIVA DAS	ASISH CHANDRA RATH	ASTARANGA /177 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002955/2023	SURAJ KUMAR JHA	PUSPAMITRA MOHAPATRA	PLANTSITE /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002956/2023	SAHADEBA @ BUDU MANDANGI	TIRTH KUMAR SAHU	GUDARI /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002957/2023	LAXMAN JAYA SINGH	PRANAB RANJAN CHHATOI	BOLAGARH P.S. /303 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002958/2023	MURALI BAGH	GOPAL PRASAD LAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002959/2023	RUDRA PAREKH @ DHODO	SEVATI SOREN	LAIKERA /36 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002960/2023	PRABIR MAKAR @ MANTU	RABINDRA NATH PRUSTY	JHARSUGUDA /605 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002961/2023	RUNIMA DIGAL	AMLAN SHAKTI PAUL	KHAJURIPADA /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002962/2023	GOBINDA KALET	SUNIL KUMAR PANDA	MAHILA PS SAMBALPUR /40 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002963/2023	SIBANATH SINGH @ SIVANATH SINGH	AMULYA RATNA PANDA	MACHHKUND /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002964/2023	SAROJ KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /16 /2021
		VS	VS	()

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35	BLAPL/0002965/2023	STATE OF ODISHA AKASH SAHU VS	SATYABRATA PANDA VS	// / /0 ()
36	BLAPL/0002966/2023	STATE OF ODISHA BENU NAYAK VS	SUSHANTA KUMAR PRADHAN VS	// B.SINGHPUR /16 /2023 ()
37	BLAPL/0002967/2023	STATE OF ODISHA DAS SHANKAR VS	BIBEKANANDA MAHAPATRA VS	// KANDHEIGOLE /367 /2022 ()
38	BLAPL/0002968/2023	STATE OF ODISHA SANJAYA PRADHAN @ AJAYA PRADHAN VS	BIBEKANANDA MAHAPATRA VS	// BEGUNIAPADA /43 /2023 ()
39	BLAPL/0002969/2023	STATE OF ODISHA BABAJI@KHIROD KUMAR SAHU VS	ARUN KUMAR DAS 1 VS	// BASTA /45 /2023 ()
40	BLAPL/0002970/2023	STATE OF ODISHA ROHIT SUNA VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /322 /2022 ()
41	BLAPL/0002971/2023	STATE OF ODISHA PULI RAJA@P.DEEPAK VS	BHARAT BHUSAN ROURAY VS	// BANGRIPOSI /62 /2012 ()
42	BLAPL/0002972/2023	STATE OF ODISHA MIDIAMI GANGA VS	PRASANTA KUMAR NANDA VS	// M.V.79 /30 /2009 ()
43	BLAPL/0002973/2023	STATE OF ODISHA BABUL@CHINMAY MANGARAJ VS	RAMESH CHANDRA SWAIN VS	// DHAULI PS /13 /2023 ()
44	BLAPL/0002974/2023	STATE OF ODISHA PINTU NAYAK VS	JUGALA KISHORE PANDA VS	// / /0 ()
45	BLAPL/0002975/2023	STATE OF ODISHA AKASH BHARATI VS STATE OF ODISHA	U.C MISHRA VS	// CHHENDIPADA /84 /2023 () //

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46	BLAPL/0002976/2023	NITYA GUNTHA VS STATE OF ODISHA	SOMANATH MITRA VS	//0 () //
47	BLAPL/0002977/2023	PAPU@PADMAN NAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /215 /2022 () //
48	BLAPL/0002978/2023	PABITRA RANJAN SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	GOP /125 /2022 () //
49	BLAPL/0002979/2023	ISU TANTI@ZISHU TANTI VS STATE OF ODISHA	UMAKANTA BARIK VS	BARBIL /26 /2023 () //
50	BLAPL/0002980/2023	BAPUN@JOGESWAR BARIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	ABHAYACHANDPUR /345 /2022 () //
51	BLAPL/0002981/2023	MATHURI CHARAN MALLICK VS STATE OF ODISHA	CHANDAN MISHRA VS	MANCHESWAR P.S. /48 /2023 () //
52	BLAPL/0002982/2023	SK.ABID@GOLDEN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	LAXMISAGAR P.S. /295 /2022 () //
53	BLAPL/0002983/2023	PITABAS TAKRI VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /63 /2022 () //
54	BLAPL/0002984/2023	PARITOSH @ PARITAS MANDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /23 /2021 () //
55	BLAPL/0002985/2023	CHANCHALA@LALITA RANA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /7 /2021 () //
56	BLAPL/0002986/2023	BASU HARIJAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /153 /2022 () //
57	BLAPL/0002987/2023	RADHAKANT PADHAN	DURLLABHA RANJAN MISHRA	SUBALAYA /30 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002988/2023	LAXMAN PRADHAN	UMAKANTA MOHAPATRA	PATTAPUR (ASKA) /0426 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	CMAPL/0000214/2023	MANAGEMENT OF ORISSA SPONGE IRON and STEELSONIA	MALEEN PATTANAIAK	//
		VS	VS	()
		PRESIDING OFFICER, LABOUR COURT		//
60	CMAPL/0000215/2023	JNANENDRA UPADHYAYA	ADV	//
		VS	VS	()
		BHARAT PETROLEUM CORP. LTD.		//
61	CMAPL/0000216/2023	BISWAJIT NAYAK	ADV	//
		VS	VS	()
		GOVT. OF ODISHA		//
62	CMP/0000285/2023	SAKHILATA SAHOO	BIDYADHAR PRADHAN	//
		VS	VS	()
		GOVINDA SAHOO		//
63	CMP/0000286/2023	RAMA CHANDRA BISWAL	BIJAY KUMAR MOHANTY	//
		VS	VS	()
		COLLECTOR,KENDRAPARA		//
64	CMP/0000287/2023	DEVIKANTI SETH	GOKHA BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMP/0000288/2023	MADAN MOHAN PATRA	SUDEEP KUMAR SARANGI	//
		VS	VS	()
		NIMISH ATHA		//
66	CMP/0000289/2023	SK.KALIMUDDIN	PRIYA RANJAN MISHRA	//
		VS	VS	()
		SK.SAIFULLA		//
67	CMP/0000290/2023	SANTOSH PUTAL	SIDHESWAR RATH	//
		VS	VS	()
		TANKADHARA PUTEL		//
68	CMP/0000291/2023	NARENDRA KUMAR SINGH	SIDDHARTHA SAMAL	//
		VS	VS	()

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69	CONTC/0001784/2023	BIRENDRA KUMAR SINGH HARIBOLA DAS VS	PRADEEP KUMAR DAS VS	// // 0
70	CONTC/0001785/2023	M.V.RAO, EXECUTIVE VICE PRESIDENT AND C.F.O. BIJAYA KRUSHNA NAYAK VS	ADV. VS	// // 0
71	CONTC/0001786/2023	VINITBHARADWAJ, COLLECTOR AND D.M., BARIPADA RAJESHWAR NAYAK VS	BISWARANJAN DALAI VS	// // 0
72	CONTC/0001787/2023	KAILESH NARAYAN SINGH DEO, CHAIRMAN, ODISHA STATE HOUSING BOARD, BBSR SANJAY AGRAWAL VS	ADV VS	// // 0
73	CONTC/0001788/2023	SUKADEV MAHALING, EXECUTIVE ENGINEER, RURAL WORKS DIVISION, TITILAGARH RABINDRANATH MOHANTY VS	ADV VS	// // 0
74	CONTC/0001789/2023	KULKARNI ASHUTOSH.C,IAS RAGHUNATH LENKA VS	ADV VS	// // 0
75	CONTC/0001790/2023	SATYABRATA SAHU, IAS SURENDRA KUMAR PRADHAN VS	ADV VS	// // 0
76	CONTC/0001791/2023	ASWATHY S, IAS SHREEKANTA NAIK VS	ADV. VS	// // 0
77	CONTC/0001792/2023	ANU GARG, I.A.S. MAMI PATNAIK VS	ADV VS	// // 0
78	CONTC/0001793/2023	AROBINDA PADHI, PRINCIPAL SECRETARY, A AND FE DEPT. DULAMANI HATI VS	ADV VS	// // 0
79	CONTC/0001794/2023	ASWATHY S., IAS, BISHNUCHARAN MOHAPATRA VS	ADV VS	// // 0
		ASWATHY S., IAS		//

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80	CONTC/0001795/2023	TAHERA BEGUM VS DR. BHABANI SHANKAR CHAYANI, COLLECTOR AND DM.,CUTTACK	SANJAY KUMAR PATTANAİK VS	// 0 //
81	CONTC/0001796/2023	SANAT KUMAR SETHI VS BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION	SUBASH CHANDRA PUSPALAKA VS	// 0 //
82	CONTC/0001797/2023	RANJIT KUMAR PATRA VS SATYA RANJAN SAHOO	SUBASH CHANDRA PUSPALAKA VS	// 0 //
83	CONTC/0001798/2023	BINODINI NARENDRA VS SHALINI PANDIT, SECY CUM COMMNR., MINISTRY OF H AND F WELFARE	SUDEEP KUMAR SARANGI VS	// 0 //
84	CONTC/0001799/2023	DURGA CHARAN MISHRA VS DR.ARUN KUMAR MISHRA, REGIONAL CHIEF CONSERVATOR OF FORESTS, ROURKELA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
85	CONTC/0001800/2023	PRANATI BARIK VS DULASING JAGATDEO, C.D.M.O., F.M. MEDICAL COLLEGE AND HOSPITAL, BALASORE	ADV. VS	// 0 //
86	CONTC/0001801/2023	MADAN MOHAN NAIK VS PURUSOTTAM BEHERA, B.E.O., PALLAHARA	ADV VS	// 0 //
87	CONTC/0001802/2023	SURESH KUMAR MOHAPATRA VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
88	CONTC/0001803/2023	PRASANTA KUMAR SWAIN VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
89	CONTC/0001804/2023	SANGRAM KESHARI ROUT VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
90	CONTC/0001805/2023	SACHIKANTA SAMAL VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
91	CONTC/0001806/2023	KAILASH CHANDRA OTA	ADV	//

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		VS	VS	0
92	CONTC/0001807/2023	SATYABRATA SAHU, I.A.S. SK. MARUF	ADV	//
		VS	VS	0
93	CONTC/0001808/2023	SATYABRATA SAHOO, I.A.S. RAMESH CHANDRA PATRA	ADV	//
		VS	VS	0
94	CONTC/0001809/2023	SATYABRATA SAHOO, I.A.S. NIRANJAN SWAIN	LAXMI KANTA MOHANTY	//
		VS	VS	0
95	CONTC/0001810/2023	ASWATHY S., I.A.S. DEBENDRA SETHI	ADV	//
		VS	VS	0
96	CONTC/0001811/2023	SALINI PANDIT, I.A.S. DEEPAK BEHERA	ADV	//
		VS	VS	0
97	CONTC/0001812/2023	SALINI PANDIT, I.A.S. PANKAJ KUMAR NAYAK	ADV	//
		VS	VS	0
98	CONTC/0001813/2023	SALINI PANDIT, I.A.S. TILA GOUDA	ADV	//
		VS	VS	0
99	CONTC/0001814/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. LINGARAJ MALLICK	ADV	//
		VS	VS	0
100	CONTC/0001815/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. AJAYA KUMAR MISHRA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
101	CONTC/0001816/2023	VIR VIKRAM YADAV, I.A.S. GAJENDRA PRASAD BEHERA	ADV	//
		VS	VS	0
102	CONTC/0001817/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M. KUNU DAS	ADV	//
		VS	VS	0

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103	CONTC/0001818/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M. KAMALAKANTA SAHOO VS	ADV ADV	// // ()
104	CONTC/0001819/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M. MAHENDRA NATH SAHU VS	ADV ADV	// // ()
105	CRLA/0000287/2023	SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M. PRAMOD KUMAR SAHOO VS	BIKRAM CHANDRA GHADEI VS	// KONARK /36 /2018 ()
106	CRLA/0000288/2023	STATE OF ODISHA BABULU@ADITYA SUBUDHI VS	RAMDAS ACHARY VS	// DHAULI PS /13 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000058/2023
107	CRLA/0000289/2023	STATE OF ODISHA MIRA @ MEERA BISWAS VS	SK. ZAFARULLA VS	// /0 ()
108	CRLA/0000290/2023	STATE OF ODISHA JAGADISH DAS @ PINTU @ JAGADISH DASH VS	SUSHANTA HARICHANDAN VS	// PATKURA /54 /2023 ()
109	CRLA/0000291/2023	STATE OF ODISHA KEDAR PATTANAİK VS	ASHOK DAS VS	// ODAGAON /55 /2021 ()
110	CRLA/0000292/2023	STATE OF ODISHA SUJATA ROUT VS	SIDHESWAR RATH VS	// BHUBANESWAR VIGILANCE /42 /2008 ()
111	CRLMA/0000084/2023	STATE OF ODISHA(VIG.) PANKAJ KUMAR DIGAL VS	ADV VS	// /0 ()
112	CRLMC/0001330/2023	STATE OF ODISHA KALANDI CHARAN KANHAR VS	AMITAV TRIPATHY VS	// /0 ()
113	CRLMC/0001331/2023	MAHESWAR SAHOO G. RAJU @ GEDAL RAJU VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /39 /2023 ()
		STATE OF ODISHA		//

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114	CRLMC/0001332/2023	ASHOK KUMAR KHATUA VS STATE OF ODISHA	TRILOCHAN NANDA VS	PUINTALA /118 /2017 () //
115	CRLMC/0001333/2023	MANASI JENA VS STATE OF ODISHA(VIG.)	NIHAL RATH VS	CUTTACK VIGILANCE /5 /2022 () //
116	CRLMC/0001334/2023	MAHESH JENA VS STATE OF ODISHA(VIG.)	NIHAL RATH VS	CUTTACK VIGILANCE /5 /2022 () //
117	CRLMC/0001335/2023	GOPAL @ BHUPAL CHANDRA GHOSH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /119 /2015 () //
118	CRLMC/0001336/2023	ALEKH CHANDRA KHATEI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /115 /2015 () //
119	CRLMC/0001337/2023	ARJUN PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /61 /2015 () //
120	CRLMC/0001338/2023	GOBINDA SAHU VS SILPA SAHANI	ANSURAM MISHRA VS	/ /0 () //
121	CRLMC/0001339/2023	SAMARU SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /69 /2016 () //
122	CRLMC/0001340/2023	MIR PALEWAN @ FIKA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /31 /2023 () //
123	CRLMC/0001341/2023	DEBABRATA ACHARYA VS RAJASHREE MISHRA	MANOJ KUMAR PANDA VS	/ /0 () //
124	CRLMC/0001342/2023	GOPALA CHANDRA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	UDALA /281 /2022 () //
125	CRLMC/0001343/2023	SUPRIYA MOHAPATRA	DINESH KUMAR MOHANTY	CHANDANPUR /388 /2021

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		STATE OF ODISHA		//
126	CRLMC/0001344/2023	TRILOKYA NATH SWAIN	SUNIL KUMAR PANDA	MANGALPUR /174 /2017
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0001345/2023	RABINDRA NATH PATI	MANORANJAN MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001346/2023	PRIYAMBADA SAHOO	RITA SINGH	CHAULIAGANJA /275 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0001347/2023	RAMA CHANDRA DEY	PRAVASH CHANDRA JENA	JALESWAR /289 /2016
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001348/2023	SANTOSH KUMAR ROUT	SAMVIT MOHANTY	JAGATSINGPUR /173 /2023
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001349/2023	TUSHARKANTA PARIDA	BHABANI SAMAL	//0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001350/2023	DUSMANTA KUMAR BARIK	PRANAYANEE DASMOHAPATRA	JAGATSINGPUR /465 /2022
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001351/2023	DAMBARUDHAR SAHOO	GOKHA BEHERA	//0
		VS	VS	()
		BIGHNESWAR SATPATHY		//
134	CRLMP/0000536/2023	KARISHMA MAJHI	PRASANTA KUMAR NANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000537/2023	SUSANTA KUMAR NAYAK	BYOMAKESH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000538/2023	BASANTI PUHAN	BYOMAKESH TRIPATHY	//0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000539/2023	STATE OF ODISHA SULOCHANA MOHARANA VS	SURYAKANTA DASMOHAPATRA VS	// /0 ()
138	CRLMP/0000540/2023	STATE OF ODISHA KUSANI SIVA PRASAD VS	SUNIL KUMAR PANDA VS	// /0 ()
139	CRLMP/0000541/2023	STATE OF ODISHA SAILABALA PRADHAN VS	SURYAKANTA DASMOHAPATRA VS	// /0 ()
140	CRLMP/0000542/2023	STATE OF ODISHA NARAYAN PADHY VS	HRUDANANDA MOHAPATRA VS	// /0 ()
141	CRLMP/0000543/2023	STATE OF ODISHA BANAMALI RATH VS	SURYAKANTA JENA VS	// /0 ()
142	CRLMP/0000544/2023	STATE OF ODISHA BILAMANI MUKTA KANDULANA VS	DILLIP KUMAR SAHU VS	// /0 ()
143	CRLMP/0000545/2023	STATE OF ODISHA SARBESWAR SAHOO VS	RABI NARAYAN MOHANTY VS	// /0 ()
144	CRLREV/0000126/2023	STATE OF ODISHA SUBASH KUMAR MANDOTHIA VS	GOPAL KRUSHNA MOHANTY VS	// /0 ()
145	CRLREV/0000127/2023	SWEETY AGARWALLA @ MANDOTHIA TUKU PADHI @ TUTU VS	JNYANANANDA PANDA VS	// KESINGA /26 /2014 ()
146	CRLREV/0000128/2023	STATE OF ODISHA PINKU BARIK VS	BISWAJIT RANJAN TRIPATHY VS	// /0 ()
147	CRLREV/0000129/2023	STATE OF ODISHA BIDYADHAR PRADHAN VS PRAGYAN PARAMITA SAHU@PRADHAN	DEBI PRASAD DHAL VS	// /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/0000137/2023	SUNITA BEHERA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
149	FAO/0000138/2023	LAXMAN BHOI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
150	MACA/0000217/2023	LAIBAN MUNDA VS MANMEET SINGH GURUDATTA	BIRANCHI NARAYAN RATH VS	// 0 //
151	MACA/0000218/2023	D.M., M/S.ORIENTAL INSURANCE CO LTD VS JHARANA PADHAN	PRASANTA KUMAR MAHALI VS	// 0 //
152	MACA/0000219/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS SUSIL KUMAR NAIK	PRASANTA KUMAR MAHALI VS	// 0 //
153	MATA/0000080/2023	ASHOK KUMAR MOHAPATRA @ ASHOK KUMAR VS LUNA MOHAPATRA	BHARAT JALLI VS	// 0 //
154	MATA/0000081/2023	NIRLIPTA JAGDEV MOHAPATRA @ ROUT VS AMBIKA PRASAD JAGDEV MOHAPATRA	SAMIR KANT MANTRI VS	// 0 //
155	MATA/0000082/2023	RAMESH SAHU@RAMESH KUMAR SAHOO VS MANINI SAHU@PADHI	DEBASIS TRIPATHY VS	// 0 //
156	RPFAM/0000089/2023	GOLI SURESH VS BOGILA @ GOLI PRAVALIKA	SAILABALA JENA VS	// 0 //
157	RPFAM/0000090/2023	GOPAL KRUSHNA SAHOO VS PRIYATTAMA DAS @ SAHOO	NIRANJANA PANDA VS	// 0 //
158	RPFAM/0000091/2023	GIRISH CHANDRA NAIK VS SASMITA NAIK	PABITRA KUMAR NAYAK VS	// 0 //
159	RPFAM/0000092/2023	SATISH AGRAWAL	SAMIR KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RSA/0000101/2023	SUDHA AGARWAL RANJIT KUMAR PAL	AJIT KUMAR TRIPATHY	//
		VS	VS	0
161	RVWPET/0000079/2023	SANJIT KUMAR PAL DHRUTIMAYA BEHERA	ADV.	//
		VS	VS	0
162	RVWPET/0000080/2023	STATE OF ODISHA KSS PETRON PVT LTD.	ADV	//
		VS	VS	0
163	RVWPET/0000081/2023	JOINT COMMISSIONER OF CT AND GST, BBSR KSS PETRON PVT. LTD.	ADV	//
		VS	VS	0
164	RVWPET/0000082/2023	JOINT COMMISSIONER OF CT AND GST, BBSR JASPAL KAUR	RUDRA PRASAD KAR	//
		VS	VS	0
165	RVWPET/0000083/2023	UNION OF INDIA JASPAL KAUR	RUDRA PRASAD KAR	//
		VS	VS	0
166	RVWPET/0000084/2023	UNION OF INDIA JASPAL KAUR	RUDRA PRASAD KAR	//
		VS	VS	0
167	RVWPET/0000085/2023	UNION OF INDIA JASPAL KAUR	RUDRA PRASAD KAR	//
		VS	VS	0
168	TRP(C)/0000103/2023	UNION OF INDIA SIBANI SAHOO	AMLAN SHAKTI PAUL	//
		VS	VS	0
169	TRPCRL/0000020/2023	DIPAK KUMAR SAHOO SHIV CHARAN GIRI	RAMAKANTA PANDA	//0
		VS	VS	0
170	WA/0000506/2023	SANGITA @ SABITA GIRI STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000507/2023	RAMESH CHANDRA SAHOO STATE OF ODISHA VS KARUNAKAR BARAL	AMIYA KUMAR MISHRA, A.G.A. VS	// // 0 //
172	WA/0000508/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION, VS PRASANTA CHOUDHURY	DEBASIS NAYAK VS	// 0 //
173	WA/0000509/2023	STATE OF ODISHA VS SARASWATI NAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
174	WA/0000510/2023	STATE OF ODISHA VS KHAGESWAR SAHOO	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
175	WA/0000511/2023	STATE OF ODISHA VS BISWA BHUSAN MOHANTY	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
176	WP(C)/0007856/2023	JYOTI PRAKASH DASH VS STATE OF ORISSA	NIRANJAN SINGH (1) VS	// 0 //
177	WP(C)/0007857/2023	BIRENDRA KUMAR BISWAL VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
178	WP(C)/0007858/2023	MELARUS MINZ VS THE COLLECTOR, SUNDARGARH	BISWA PRAKASH DHAL VS	// 0 //
179	WP(C)/0007859/2023	JATESWAR DEV HIGHER SECONDARY SCHOOL OF VS STATE OF ODISHA	BINENDRA KTRIPATHY VS	// 0 //
180	WP(C)/0007860/2023	BIJOY ANAND MAHANTI VS STATE OF ODISHA	MAMTA TRIPATHY VS	// 0 //
181	WP(C)/0007861/2023	SATISH KUMAR PATNAIK VS STATE OF ODISHA	TUNA SAHU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0007862/2023	SATYABAN PADHI VS COMMR. OF ENDOWMENT, BBSR	MANMAYA KUMAR DASH VS	// 0 //
183	WP(C)/0007863/2023	AMITABH SAHOO VS AO CUM CM, BANK OF BARODA, CUTTACK	TUNA SAHU VS	// 0 //
184	WP(C)/0007864/2023	RAMAKANTA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
185	WP(C)/0007865/2023	PRADEEP KUMAR MALLIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
186	WP(C)/0007866/2023	RITA KUJUR VS STATE OF ORISSA	MANAS PATI VS	// 0 //
187	WP(C)/0007867/2023	M/S.SRI DURGA PLASTICS, JAGATPUR VS THE STATE OF ODISHA	EKTA AGRAWAL VS	// 0 //
188	WP(C)/0007868/2023	BILASINI JOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
189	WP(C)/0007869/2023	GOVINDA CHANDRA MAHARANA VS UNION OF INDIA	ATMAJIT MANMITH DAS VS	// 0 //
190	WP(C)/0007870/2023	BHAJA KISHORE ROUT VS STATE OF ORISSA	BIBEKANANDA NAYAK VS	// 0 //
191	WP(C)/0007871/2023	ISMAIL CHINCHANI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
192	WP(C)/0007872/2023	BHIKARI SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
193	WP(C)/0007873/2023	RAGHUNATH PARIDA	LAMBODAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0007874/2023	LAXMIKANTA DHAL	SOUMYA DEV RAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0007875/2023	BIJAY KUMAR SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0007876/2023	ASWINI KUMAR DAS	RUDRA NARAYAN PARJIA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0007877/2023	PURNA CHANDRA GHASI	DEBARAJ MOHANTY	//
		VS	VS	0
		THE MANAGEMENT OF STEEL AUTHORITY OF INDIA LTD. ROURKELA		//
198	WP(C)/0007878/2023	JYOTI PRAKASH DASH	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0007879/2023	ANADI MENDELI @ MELLI	BUDHIRAM DAS	//
		VS	VS	0
		INDUMATI @ HADA BHOI		//
200	WP(C)/0007880/2023	SANTOSH KUMAR PRADHAN	SANGRAM RATH	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0007881/2023	SAROJ KUMAR GOUDA	BIKASH KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0007882/2023	BINAPANI SAHOO	PRATAP CHANDRA MISHRA	//
		VS	VS	0
		MOHAPATRA RAJANIKANTA BHANJA		//
203	WP(C)/0007883/2023	NIRANJAN ROUT	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0007884/2023	SHYAM SUNDAR SETHY	LALITENDU MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0007885/2023	STATE OF ODISHA BASANTA KUMAR NAIK VS	RAMESH CHANDRA BEHERA VS	// // ()
206	WP(C)/0007886/2023	STATE OF ODISHA SHAKTI SECURITY AGENCY, BBSR VS	SURAVI MOHANTY VS	// // ()
207	WP(C)/0007887/2023	STATE OF ODISHA MINATEE JAGADEB VS	RAKESH KUMAR SARANGI VS	// // ()
208	WP(C)/0007888/2023	STATE OF ODISHA RATNAKAR NETI VS	SAROJA KANTA MANDAL VS	// // ()
209	WP(C)/0007889/2023	SUPDT. OF POLICE, SUNDARGARH PRIYATAMA MUDULI VS	KRUSHNA CHANDRA DASH VS	// // ()
210	WP(C)/0007890/2023	R.T.O., CUTTACK SOUMYASHREE BEHERA VS	SADASIVA PATRA 1 VS	// // ()
211	WP(C)/0007891/2023	STATE OF ODISHA RADHAKANTA BARIK VS	GYANESWAR SATPATHY VS	// // ()
212	WP(C)/0007892/2023	DIRECTOR (HRD), OPTCL, BBSR M/S AYUSH AUTOMOBILES, JAJPUR VS	LALIT KUMAR MAHARANA VS	// // ()
213	WP(C)/0007893/2023	STATE OF ODISHA MANAS RANJAN ROUT VS	KAPILA CHARAN NAYAK VS	// // ()
214	WP(C)/0007894/2023	STATE OF ODISHA PRAVAT KUMAR DAS VS	SANJIB KUMAR BHANJADEO VS	// // ()
215	WP(C)/0007895/2023	STATE OF ODISHA MANAS RANJAN ROUT VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0007896/2023	ABHIPSA BARIK VS SOURAV KUMAR MOHAPATRA	CHITTA RANJAN DASH VS	// 0 //
217	WP(C)/0007897/2023	PRACHETAS PRIYOTOSH VS STATE OF ODISHA	VS	// 0 //
218	WP(C)/0007898/2023	SUSANTA KUMAR PANDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
219	WP(C)/0007899/2023	UDAYANATH MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0007900/2023	BIKRAM KESHARI DASH VS UNION OF INDIA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
221	WP(C)/0007901/2023	GANDHARBA MATHAN VS THE SUB-COLLECTOR, SADAR, CUTTACK	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
222	WP(C)/0007902/2023	BASANTA KUMAR PAL VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //
223	WP(C)/0007903/2023	M/S. JAS APPARELS AND FOOTWEAR PVT. LTD., SAMBALPUR VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	REEM PRASAD KAR VS	// 0 //
224	WP(C)/0007904/2023	NIRANJAN MISHRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
225	WP(C)/0007905/2023	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION	KSHIROD KUMAR ROUT VS	// 0 //
226	WP(C)/0007906/2023	HULASINI PRADHAN VS STATE OF ODISHA	BASANT KUMAR NANDA VS	// 0 //
227	WP(C)/0007907/2023	SK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0007908/2023	ODISHA INFORMATION COMMISSION SATYANARAYAN PATTANAIK	CHANDRAKANTA NAYAK	//
		VS	VS	0
229	WP(C)/0007909/2023	STATE OF ODISHA AMARESH KUMAR PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
230	WP(C)/0007910/2023	STATE OF ODISHA SK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//
		VS	VS	0
231	WP(C)/0007911/2023	ODISHA INFORMATION COMMISSION NIRANJAN PATRA	CHANDRAKANTA NAYAK	//
		VS	VS	0
232	WP(C)/0007912/2023	STATE OF ODISHA SK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	//
		VS	VS	0
233	WP(C)/0007913/2023	ODISHA INFORMATION COMMISSION MAMATARANI PANDA	CHANDRAKANTA NAYAK	//
		VS	VS	0
234	WP(C)/0007914/2023	STATE OF ODISHA NAKUL CHARAN PATI	AJAYA KUMAR NAYAK	//
		VS	VS	0
235	WP(C)/0007915/2023	STATE OF ODISHA MANJULATA MAJHI	AMITAV TRIPATHY	//
		VS	VS	0
236	WP(C)/0007916/2023	STATE OF ODISHA BIJAY MUNDA @ BIJOY MUNDA @ MOHANTY MUNDA	SAUMYA MISHRA	//
		VS	VS	0
237	WP(C)/0007917/2023	STATE OF ODISHA RATAN CHAND SENAPATY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
238	WP(C)/0007918/2023	STATE OF ODISHA KALPANA G. MOHANTY	AMIT PRASAD BOSE	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0007919/2023	STATE OF ODISHA NUAGAON LAMPCS LTD., SUNDARGARH VS	BIRAJA PRASANNA DAS VS	// // ()
240	WP(C)/0007920/2023	STATE OF ODISHA ABDUL RAFIK VS	SUSHANTA KUMAR JOSHI VS	// // ()
241	WP(C)/0007921/2023	STATE OF ODISHA TAPAN KUMAR SAHOO VS	SATYAPRAKASH DHAL VS	// // ()
242	WP(C)/0007922/2023	PRATAP BEURA DWIJARAJ JENA VS	AUROVINDA MOHANTY VS	// // ()
243	WP(C)/0007923/2023	STATE OF ODISHA CHHAYARANI SAHOO VS	SATYAPRAKASH DHAL VS	// // ()
244	WP(C)/0007924/2023	BAMADEV SENAPATI NIHAR KANTA BISWAL VS	BUDHADEV ROURAY VS	// // ()
245	WP(C)/0007925/2023	STATE OF ODISHA SAROJ KUMAR DAS VS	SATYAPRAKASH DHAL VS	// // ()
246	WP(C)/0007926/2023	SWATI DAS SANJAY KUMAR GIRI VS	GOPAL PRASAD JENA VS	// // ()
247	WP(C)/0007927/2023	STATE OF ODISHA NARAYAN CHANDRA DHALASAMANT VS	ABAKASH NANDA VS	// // ()
248	WP(C)/0007928/2023	STATE OF ODISHA DURYADHAN PATRA VS	AJAYA KUMAR BARAL VS	// // ()
249	WP(C)/0007929/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS THE CHIEF MANAGER, RBI, BBSR	ARIJEET MISHRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0007930/2023	M/S SURENDRA MANDAL, KORAPUT VS CT AND GST OFFICER, KORAPUT	SIDHARTH PRASAD DAS VS	// 0 //
251	WP(C)/0007931/2023	MIR TAFIK VS SUB REGISTRAR, SATYABADI, PURI	AMBIKA PRASAD RAY VS	// 0 //
252	WP(C)/0007932/2023	BENUDHAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
253	WP(C)/0007933/2023	JAYANTI MALICK VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
254	WP(C)/0007934/2023	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
255	WP(C)/0007935/2023	JAYANT KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
256	WP(C)/0007936/2023	NAUSER ALI KHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
257	WP(C)/0007937/2023	JHULANI SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
258	WP(C)/0007938/2023	MITRABASU SWAIN VS INDUBHUSAN DAS	HIMANSU SEKHAR MOHANTY VS	// 0 //
259	WP(C)/0007939/2023	KALANDI CHARAN DEHURI VS STATE OF ODISHA	HAREKRUSHNA MOHANTY VS	// 0 //
260	WP(C)/0007940/2023	MAHADEV SAHOO VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
261	WP(C)/0007941/2023	NATOTTAM SWAIN	BHAKTA RANJAN BARIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0007942/2023	DILIP KUMAR BISHOYI	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0007943/2023	RABINDRA KUMAR NAIK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0007944/2023	MOHAN CHARAN SAHOO	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0007945/2023	M/S MAA MANGALA MINI MOTOR TRANSPORT, BBSRANJAN KUMAR ROUT		//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0007946/2023	ROHIT KUMAR PADHAN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0007947/2023	SACHINDRA CHANDRA PADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0007948/2023	TUKUNA SAHOO	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0007949/2023	PROMODINI JUADI	SHRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0007950/2023	NALINIKANTA MOHANTY	GOPINATH MISHRA	//
		VS	VS	0
		TAHASILDAR, ASTARANGA		//
271	WP(C)/0007951/2023	JAYAGURU	BHABANI SANKAR DAS	//
		VS	VS	0
		THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
272	WP(C)/0007952/2023	NALINIKANTA MOHANTY	GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0007953/2023	TAHASILDAR, ASTARANGA ADIKANDA GAMANGO VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// // ()
274	WP(C)/0007954/2023	BISHIKESHAN NAG VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// ()
275	WP(C)/0007955/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// ()
276	WP(C)/0007956/2023	DHIREN NAIK VS UNION OF INDIA	MADHUMITA PANDA VS	// ()
277	WP(C)/0007957/2023	SUNITA SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
278	WP(C)/0007958/2023	DELEEP KUMAR UTLA VS THE SECY. DEPT. OF S AND ME DEPT., GOVT. OF ODISHA	KAILASH CHANDRA KANUNGO VS	// ()
279	WP(C)/0007959/2023	SATYABATI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
280	WP(C)/0007960/2023	P.GOURI SANKAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
281	WP(C)/0007961/2023	BIMALINI NAG VS THE COLLECTOR, BALANGIR	SOHAN MISHRA VS	// ()
282	WP(C)/0007962/2023	PADMASHREE KRUTARTHA ACHARYA COLLEGE OF ANSOPARA, ANSOPARA VS STATE OF ODISHA	ANISHA BARICANHA VS	// ()
283	WP(C)/0007963/2023	BHIMSEN SETH VS STATE OF ODISHA	TIKERAM MEHER VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0007964/2023	RAKESH PUTEL VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
285	WP(C)/0007965/2023	BASANTA KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
286	WP(C)/0007966/2023	SARAT KUMAR MISHRA VS THE NEW INDIA ASSURANCE COMPANY LTD., PURI	SAILABALA JENA VS	// 0 //
287	WP(C)/0007967/2023	DAITYARI SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
288	WP(C)/0007968/2023	DR. RAKESH CHANDRA ROUT VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
289	WP(C)/0007969/2023	KRISHNA CHANDRA BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
290	WP(C)/0007970/2023	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	// 0 //
291	WP(C)/0007971/2023	SREE METALIKS LIMITED, KOLKATA VS TAX RECOVERY OFFICER-CUM-ADDL,R.T.O.,BARBIL	KSHIROD KUMAR SAHOO VS	// 0 //
292	WP(C)/0007972/2023	HIMANSU SEKHER PANDA VS SRI JAGANNATH TEMPLE ADMINISTRATION, PURI	PRASANNA KUMAR MISHRA VS	// 0 //
293	WP(C)/0007973/2023	SATYA SOVAN BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
294	WP(C)/0007974/2023	DWITIYA BHOI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
295	WP(C)/0007975/2023	PRASANNA GOCHHAYAT	NRUSINGHA CHARAN MOHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0007976/2023	JAGABONDHU NAYAK	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0007977/2023	MAMATA MISHRA	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0007978/2023	MANORANJAN DAS	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0007979/2023	GUNI BEWA	PADMANAVA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0007980/2023	DURGU NIAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0007981/2023	GHASIRAM SAHU	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0007982/2023	SUSANTA KUMAR MOHAPATRA	DILLIP KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT AUTHORITY, BBSR		//
303	WP(C)/0007983/2023	BHANU PRATAP BISWAL	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0007984/2023	SWADESH KUMAR PATNAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0007985/2023	PREM LAL NAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0007986/2023	PHULASINGH DANDASENA	SUDEEP KUMAR SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0007987/2023	STATE OF ODISHA PRADEEP KUMAR THAKUR VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
308	WP(C)/0007988/2023	STATE OF ODISHA KARTIK SAHU VS	SUDEEP KUMAR SARANGI VS	// // ()
309	WP(C)/0007989/2023	STATE OF ODISHA JALANDHAR SHARMA VS	ANUP NARAYAN MOHANTY VS	// // ()
310	WP(C)/0007990/2023	THE COMMNR. COMMERCIAL TAX AND GST, ODISHA HERAMBA RANA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
311	WP(C)/0007991/2023	STATE OF ODISHA KUSHA BARIHA VS	SUDEEP KUMAR SARANGI VS	// // ()
312	WP(C)/0007992/2023	STATE OF ODISHA LAXMIKANTA DAS VS	SURENDRA PRASAD BARIK VS	// // ()
313	WP(C)/0007993/2023	STATE OF ODISHA GANGADHAR SAHU VS	SUDEEP KUMAR SARANGI VS	// // ()
314	WP(C)/0007994/2023	STATE OF ODISHA MANORANJAN PATNAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0007995/2023	STATE OF ODISHA NETRAM SABAR VS	SUDEEP KUMAR SARANGI VS	// // ()
316	WP(C)/0007996/2023	STATE OF ODISHA SIBARAM BHOLA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0007997/2023	STATE OF ODISHA MEENTA RAM RAUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0007998/2023	DAITARI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0007999/2023	KULESWAR RAUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
320	WP(C)/0008000/2023	RAJESH KUMAR DAS VS R.B.I, BBSR	PRADEEP KUMAR DAS VS	// 0 //
321	WP(C)/0008001/2023	BASUDEV TANGI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
322	WP(C)/0008002/2023	BIDYADHAR CHHATAR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
323	WP(C)/0008003/2023	KAMLAKANT LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
324	WP(C)/0008004/2023	ACHYUTA TANDI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
325	WP(C)/0008005/2023	SANJUKTA JENA VS COMMN. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
326	WP(C)/0008006/2023	BALESWAR RAUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
327	WP(C)/0008007/2023	NARAYAN PANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
328	WP(C)/0008008/2023	KISHORE CHANDRA DEO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
329	WP(C)/0008009/2023	PINGALSINGH SABAR	SUDEEP KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0008010/2023	LINGARAJ RANA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0008011/2023	KANHU CHARAN PANDA	SUDHANSU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0008012/2023	RAM KUMAR ROUT	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0008013/2023	PRASANA KUMAR GIRI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0008014/2023	PARIKSHIT BARIK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0008015/2023	LAXMIDHAR SAMAL	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0008016/2023	KRUPASINDHU SIDAR	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0008017/2023	PRADIPTA KUMAR PARIDA	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0008018/2023	MADAN MOHAN BEHERA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0008019/2023	TAPAN KUMAR PATTNAIK	SIDDHARATHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0008020/2023	PRAMILA NAYAK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0008021/2023	STATE OF ODISHA SANATAN MALLICK VS	RADHARAMAN DAS NAYAK VS	// // ()
342	WP(C)/0008022/2023	STATE OF ODISHA BABITA BARIK VS	SURENDRA KUMAR GARTIA VS	// // ()
343	WP(C)/0008023/2023	COMMNR.CUM SECY. TO GOVT. OF ODISHA, BBSR KISHOR CHANDRA BEURA VS	BHABANI SANKAR PRADHAN VS	// // ()
344	WP(C)/0008024/2023	STATE OF ODISHA DINABANDHU PRADHAN VS	SUJATA JENA VS	// // ()
345	WP(C)/0008025/2023	COMMNR. CUM SECY., ST AND SC DEVELOPMENT MINORITIES AND BACKWARD CLASSES WELFARE DEPT., BBSR BANDANA MOHAPATRA VS	SANJIB SWAIN VS	// // ()
346	WP(C)/0008026/2023	STATE OF ODISHA YARABALA RADHIKA @ Y. RADHIKA VS	LAXMIKANTA MOHANTY VS	// // ()
347	WP(C)/0008027/2023	STATE OF ODISHA MANAS KUMAR NAYAK VS	SURJYA NARAYAN SAHU VS	// // ()
348	WP(C)/0008028/2023	GENERAL MANAGER, ODISHA GRAMYA BANK, BBSR SUDHAKAR BEHERA VS	HEMANTA KUMAR NAYAK VS	// // ()
349	WP(C)/0008029/2023	DAMODAR BEHERA PRAHALLAD SAHOO VS	UMAKANTA MISHRA VS	// // ()
350	WP(C)/0008030/2023	STATE OF ODISHA ODISHA GRAMYA BANK, PORT ROAD BRANCH VS	AUROVINDA MOHANTY VS	// // ()
351	WP(C)/0008031/2023	STATE OF ODISHA CHITTARANJAN PATTANAIAK VS	SADASIVA PATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0008032/2023	MIRA BHOLA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
353	WP(C)/0008033/2023	AJIT KUMAR GHADEI VS CHIEF GENERAL MANAGER, SBI, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
354	WP(C)/0008034/2023	SEPHALI GURU VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
355	WP(C)/0008035/2023	DINABANDHU MAHAKUL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
356	WP(C)/0008036/2023	DEEPAK KUMAR CHOUDHURY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
357	WP(C)/0008037/2023	KESHAB DASH VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
358	WP(C)/0008038/2023	SUBHASISH RATH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
359	WP(C)/0008039/2023	SOUBHAGYA CHANDRA LENKA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
360	WP(C)/0008040/2023	SUBHASISH RATH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
361	WP(C)/0008041/2023	BISHNU MOHAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0008042/2023	M.RAMA RAO PATRA VS DY. GENERAL MANAGER, ELECTRICAL CIRCLE, BERHAMPUR	TUKUNA KUMAR MISHRA VS	// 0 //
363	WP(C)/0008043/2023	PRASANTA KUMAR PRADHAN	DEBASIS TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0008044/2023	UPASANA SATAPATHY	BIBEKANANDA UDGATA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0008045/2023	RUDNAV INFRA PVT. LTD., HYDERABAD	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVT. OF INDIA		//
366	WP(C)/0008046/2023	ASWINI KUMAR NAIK	SATYAJEET MUKHARJEE	//
		VS	VS	0
		THE DIRECTOR, BOARD OF PHYSICAL TRAINING (EASTERN REGION), KOLKATA		//
367	WP(C)/0008047/2023	CUTTACK GYMKHANA CLUB PVT. LTD., CUTTACK SOUMYA DEV RAY		//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY, CUTTACK		//
368	WP(C)/0008048/2023	GANGADHAR MOHAPATRA	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0008049/2023	CHITTARANJAN KUNDU	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0008050/2023	DR. SUNIL KUMAR RATH		//
		VS	VS	0
		CHIEF SECY., GOVT. OF ODISHA, BBSR		//
371	WP(C)/0008051/2023	SURESH CHANDRA DASH	SATYAJEET MUKHARJEE	//
		VS	VS	0
		THE EXECUTIVE ENGINEER, CUTTACK ELECTRICAL DIV., TPCDOL		//
372	WP(C)/0008052/2023	SARADA PRASAD NAYAK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		NHAI, BBSR		//
373	WP(C)/0008053/2023	DEBARAJ SAHOO	ASHOK KUMAR MOHAPATRA (1)	//
		VS	VS	0
		COMMNR. OF ENDOWMENT, BBSR		//
374	WP(C)/0008054/2023	GIRISH CHHABRA	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0008055/2023	STATE OF ODISHA KISHOR CHANDRA BEHERA VS	KARUNAKAR RATH VS	// // ()
376	WP(C)/0008056/2023	STATE OF ODISHA MANOJ KUMAR PANDA VS	KARUNAKAR RATH VS	// // ()
377	WP(C)/0008057/2023	STATE OF ODISHA NILAMADHAB MAHASETHI VS	KARUNAKAR RATH VS	// // ()
378	WP(C)/0008058/2023	STATE OF ODISHA DINAKRISHNA MOHANTY VS	KARUNAKAR RATH VS	// // ()
379	WP(C)/0008059/2023	STATE OF ODISHA KRUSHNA RANI PARIDA @ KRUSHNARANI SUR VS	GAUTAM SIDDIQUE VS	// // ()
380	WP(C)/0008060/2023	DISTRICT SOCIAL WELFARE OFFICER, BALASORE M/S. PARADEEP PHOSPHATES LTD., BBSR VS	PAMI RATH VS	// // ()
381	WP(C)/0008061/2023	ADDL. COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR BARHAMPUR SCHOOL OF NURSING, GANJAM VS	PAMI RATH VS	// // ()
382	WP(C)/0008062/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR TUSHAR KANTA MOHANTY VS	SANJIB KUMAR BHANJADEO VS	// // ()
383	WP(C)/0008063/2023	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	G.A.R.DORA VS	// // ()
384	WP(C)/0008064/2023	STATE OF ODISHA TAPAS KUMAR ROUT VS	UNMESH CHANDRA JENA VS	// // ()
385	WPCRL/0000035/2023	PRIYANKA NAYAK MINATI HARICHANDAN VS	KABIRAJ PRADHAN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WPCRL/0000036/2023	SAROJINI BEHERA VS SUPERINTENDENT OF POLICE, KHURDA	JYOTIRMAYA SAHOO VS	// ()
387	WPCRL/0000037/2023	SIBANARAYAN SETHI VS STATE OF ODISHA	PARSURAM PANDA VS	// ()
388	ABLAPL/0002670/2023	BIBHUTI @ BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /45 /2023 ()
389	ABLAPL/0002671/2023	KALICHARAN ADHEK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /84 /2023 ()
390	ABLAPL/0002672/2023	KISHORE PANDIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALASORE TOWN /66 /2023 ()
391	ABLAPL/0002673/2023	DIPTI RANJAN SWAIN @ HUNDA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /33 /2023 ()
392	ABLAPL/0002674/2023	MANA RANJAN SAHANI @ MANOJ SAHANI VS STATE OF ODISHA	PRINCE PATNAIK VS	MARSHAGHAI /40 /2023 ()
393	ABLAPL/0002675/2023	LAXMIPRIYA SARANGI VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	PURI SADAR /13 /2023 ()
394	ABLAPL/0002676/2023	SASMITA SENAPATI VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	BHUBANESWAR VIGILANCE /4 /2023 ()
395	ABLAPL/0002677/2023	BULU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /100 /2023 ()
396	ABLAPL/0002678/2023	ASHIS KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SALIPUR /62 /2023 ()
397	ABLAPL/0002679/2023	SHAKUNTALA DHARUA	RITURANJAN CHHOTARAY	JAGDALPUR /32 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0002680/2023	SHIBANANDA MOHANTY	DEBASIS ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0002681/2023	DABLU JHA	DEVASHIS PANDA	JUJUMURA /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0002682/2023	DR. RABINARAYAN PANDA	SANTOSH KUMAR NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0002683/2023	SHIBU KRISHNA RAUT	JAYANTA KUMAR MAJHI	BADSAHI /63 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002684/2023	SWADHINA MOHANTY	DEVASHIS PANDA	SUKINDA /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002685/2023	BABURI CHARAN MALLIK	ASHOK KUMAR SAHOO	PATKURA /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002686/2023	SUMATI JENA	SAROJ RANJAN SUBUDHI	DASARATHPUR /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002687/2023	DHULA SWAIN	PRINCE PATNAIK	MARSHAGHAI /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002688/2023	JAYANTA JENA	SA5ROJ RANJAN SUBUDHI	DASARATHPUR /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002689/2023	CHITTA RANJAN DAS	SK. ZAFARULLA	BALICHANDRAPUR /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0002690/2023	RATNAKAR GOCHHAYAT	CHIRANJIB ROUT	BIKRAMPUR FCI /54 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0002691/2023	STATE OF ODISHA SATRUGHNA SAHOO VS	BIBHUTI BHUSAN CHOUDHURY VS	// BINJHARPUR /50 /2023 ()
410	ABLAPL/0002692/2023	STATE OF ODISHA RASANANDA PANDA VS	PARSURAM PANDA VS	// REMUNA /31 /2023 ()
411	ABLAPL/0002693/2023	STATE OF ODISHA HAPPY DAS VS	SRINIBASH SATAPATHY VS	// TIHIDI /117 /2023 ()
412	ABLAPL/0002694/2023	STATE OF ODISHA KUNDESWAR BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// KHAJURIPADA /135 /2021 ()
413	ABLAPL/0002695/2023	STATE OF ODISHA OM BRAMHABID MISHRA VS	SAILABALA JENA VS	// PURI TOWN /165 /2022 ()
414	ABLAPL/0002696/2023	STATE OF ODISHA DURGA PRASAD MISHRA VS	SAILABALA JENA VS	// PURI TOWN /165 /2022 ()
415	ABLAPL/0002697/2023	STATE OF ODISHA DIPTI MISHRA VS	SAILABALA JENA VS	// PURI TOWN /165 /2022 ()
416	ABLAPL/0002698/2023	STATE OF ODISHA ASHOK JENA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /97 /2023 ()
417	ABLAPL/0002699/2023	STATE OF ODISHA ASIT KUMAR BHUYAN VS	BISHNU PRASAD PRADHAN VS	// SALIPUR /52 /2023 ()
418	ABLAPL/0002700/2023	STATE OF ODISHA BALARAM PATRA VS	JAYAKRISHNA MOHAPATRA VS	// TIHIDI /108 /2023 ()
419	ABLAPL/0002701/2023	STATE OF ODISHA BAPUN GHOSE VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /320 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0002702/2023	SURYAKANTA JENA VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /185 /2023 () //
421	ABLAPL/0002703/2023	SAMPAD CHANDRA SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	PARADEEP /96 /2023 () //
422	ABLAPL/0002704/2023	ISWAR SABAR VS STATE OF ODISHA	SANKAR PRASAD JENA VS	GUDARI /72 /2019 () //
423	ABLAPL/0002705/2023	MUNA NAYAK @ MEGHANAD NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BIDANASI /219 /2022 () //
424	ABLAPL/0002706/2023	ITHIEL @ ETHIEL SAGARIA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /443 /2022 () //
425	ABLAPL/0002707/2023	CHANDRAMANI PUTEL VS STATE OF ODISHA	BINOD KUMAR HATI VS	MURIBAHAL /33 /2023 () //
426	ABLAPL/0002708/2023	BENUDHAR SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /100 /2023 () //
427	ABLAPL/0002709/2023	BENUDHAR SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /99 /2023 () //
428	ABLAPL/0002710/2023	SUBODH KUMAR SANYASI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SONEPUR /55 /2023 () //
429	ABLAPL/0002711/2023	SANTOSH SAHANI VS STATE OF ODISHA	PRINCE PATNAIK VS	MARSHAGHAI /40 /2023 () //
430	ABLAPL/0002712/2023	BHABESH CHANDRA MANDAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MARINE PST TALCHUA /34 /2023 () //
431	ABLAPL/0002713/2023	BATA KRUSHNA BEHERA	MANOJ NAYAK	BALIANTA P.S. /0059 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0002714/2023	STATE OF ODISHA BIBHU@BIBHUTI PATRA	KSHIROD KUMAR ROUT	// KAMAKHYANAGAR /72 /2023
		VS	VS	()
433	ABLAPL/0002715/2023	STATE OF ODISHA TAPAN PRADHAN	SAMBIT BISWAL	// KUJANGA /107 /2023
		VS	VS	()
434	ABLAPL/0002716/2023	STATE OF ODISHA ANANT BASUDEV MOHANTY	HAREKRUSHNA MOHANTY	// PURUNAKOTE /26 /2018
		VS	VS	()
435	ABLAPL/0002717/2023	STATE OF ODISHA DILESWAR PRADHAN	HAREKRUSHNA MOHANTY	// PURUNAKOTE /26 /2018
		VS	VS	()
436	ABLAPL/0002718/2023	STATE OF ODISHA SAMIR DALAI @ DALEI	BIJAY KUMAR NAYAK	// BALICHANDRAPUR /68 /2023
		VS	VS	()
437	ABLAPL/0002719/2023	STATE OF ODISHA BANSIDHAR PAIKARAY	ROHIT RANJAN RAY	// JANKIA P.S. /97 /2023
		VS	VS	()
438	ABLAPL/0002720/2023	STATE OF ODISHA SANJAYA KUMAR BARIK	CHITTA RANJAN SAHU	// BOLANGIR TOWN /103 /2023
		VS	VS	()
439	ABLAPL/0002721/2023	STATE OF ODISHA AMARNATH PRADHAN	PRAVASHA PUJAREE PARIDA	// DHAULI PS /42 /2023
		VS	VS	()
440	ABLAPL/0002722/2023	STATE OF ODISHA AJIT MOHANTY @ SIPUN MOHANTY	PANCHANAN PANIGRAHI	// BHUBAN /417 /2022
		VS	VS	()
441	ABLAPL/0002723/2023	STATE OF ODISHA PRABHAT KALAS @ KALIA	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /63 /2023
		VS	VS	()
442	ABLAPL/0002724/2023	STATE OF ODISHA RAMAMANI JENA	SATYA NARAYAN MISHRA (4)	// BONTH /32 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :15/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0002725/2023	STATE OF ODISHA DHANESWAR BARIK VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /287 /2022 ()
444	ABLAPL/0002726/2023	STATE OF ODISHA BISHNU CHARAN PARIDA VS	ASHWINI KUMAR DAS VS	// CUTTACK VIGILANCE /1 /2023 ()
445	ABLAPL/0002727/2023	STATE OF ODISHA(VIG.) ANIMA BIBI VS	SARBESWAR SAHOO VS	// DHENKANAL SADAR /541 /2021 ()
446	ABLAPL/0002728/2023	STATE OF ODISHA GOPAL KRUSHNA MOHANTY VS	JITENDRA SAMANTARAY VS	// PURUSHOTTAMPUR /314 /2022 ()
447	ABLAPL/0002729/2023	STATE OF ODISHA BHAKTILATA DEVI VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /47 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :15/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 OJC/11872/1999	KSHETRA MOHAN PATEL-MP	PRASANTA KUMAR SATAPATHY
2	19/2023 TRPCRL/20/2023	SHIV CHARAN GIRI-MP	RAMAKANTA PANDA
3	63/2023 SA/362/1999	BADANI KUMARI PATRA-MP	M/S.A.MUKHERJEE, SOUMYA DEV RAY
4	84/2023 CMAPL/215/2023	JNANENDRA UPADHYAYA-MP	ADV
5	85/2023 CMAPL/216/2023	BISWAJIT NAYAK-MP	ADV
6	89/2023 MATA/50/2023	JAY PRAKASH XAXA-MP	
7	90/2023 MATA/82/2023	RAMESH SAHU@RAMESH KUMAR SAHOO-MP	DEBASIS TRIPATHY
8	91/2023 MATA/82/2023	RAMESH SAHU@RAMESH KUMAR SAHOO-MP	DEBASIS TRIPATHY
9	99/2023 RPFAM/55/2023	BISHNU MOHAPATRA-MP	RANJAN KUMAR ROUT
10	100/2023 RPFAM/89/2023	GOLI SURESH-MP	SAILABALA JENA
11	100/2023 CRLMP/545/2023	SARBESWAR SAHOO-MP	RABI NARAYAN MOHANTY
12	101/2023 RPFAM/89/2023	GOLI SURESH-MP	SAILABALA JENA
13	102/2023 RPFAM/90/2023	GOPAL KRUSHNA SAHOO-MP	NIRANJANA PANDA
14	103/2023 RPFAM/91/2023	GIRISH CHANDRA NAIK-MP	PABITRA KUMAR NAYAK
15	104/2023 RPFAM/91/2023	GIRISH CHANDRA NAIK-MP	PABITRA KUMAR NAYAK
16	105/2023 RPFAM/92/2023	SATISH AGRAWAL-MP	SAMIR KUMAR MISHRA
17	120/2023 TRP(C)/102/2023	SILI PANGARI @ MOHANTY-MP	PRAKASH KUMAR MISHRA
18	121/2023 TRP(C)/103/2023	SIBANI SAHOO-MP	AMLAN SHAKTI PAUL
19	189/2023 CRLREV/126/2023	SUBASH KUMAR MANDOTHIA-MP	GOPAL KRUSHNA MOHANTY
20	190/2023 CRLREV/127/2023	TUKU PADHI @ TUTU-MP	JNYANANANDA PANDA
21	191/2023 CRLREV/127/2023	TUKU PADHI @ TUTU-MP	JNYANANANDA PANDA
22	192/2023 CRLREV/129/2023	BIDYADHAR PRADHAN-MP	DEBI PRASAD DHAL
23	227/2023 FAO/424/2022	ORIENTAL INSURANCE CO. LTD.-MP	
24	228/2023 FAO/130/2008	GEETIGUNJAN SARANGI-MP	M/S.SAMIR K.MISHRA, KALPATARU MISHRA
25	237/2023 RSA/223/2018	BINAYA KU.NAYAK-MP	M/S.RAMAKANTA KAR, M/S. TUSHAR K. MISHRA,P.B.
26	238/2023	SOBHARANI PANDA-MP	M/S.PRAMOD KU.ROUTRAY

27	RSA/188/2006 239/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
28	RSA/158/2007 240/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
29	RSA/158/2007 241/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
30	RSA/158/2007 242/2023	SURESWAR MOHAPATRA-MP	
31	RSA/157/2007 243/2023	SURESWAR MOHAPATRA-MP	
32	RSA/157/2007 244/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
33	RSA/158/2007 245/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
34	RSA/158/2007 246/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
35	RSA/158/2007 247/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
36	RSA/158/2007 248/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
37	RSA/158/2007 249/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
38	RSA/158/2007 250/2023	SAKHAYAT ALI-MP	M/S.S.P.MISRA
39	RSA/158/2007 265/2023	SAKHILATA SAHOO-MP	BIDYADHAR PRADHAN
40	CMP/285/2023 266/2023	DEVIKANTI SETH-MP	GOKHA BEHERA
41	CMP/287/2023 267/2023	MITA MALIK-MP	M/S.MAHESWAR MOHANTY
42	CMP/518/2017 268/2023	MADAN MOHAN PATRA-MP	SUDEEP KUMAR SARANGI
43	CMP/288/2023 269/2023	BHOLANATH DAS-MP	
44	CMP/521/2019 270/2023	SK.KALIMUDDIN-MP	PRIYA RANJAN MISHRA
45	CMP/289/2023 271/2023	NARENDRA KUMAR SINGH-MP	SIDDHARTHA SAMAL
46	CMP/291/2023 394/2023	BABU RAO KADRAKA-MP	KAPILA CHARAN NAYAK
47	MACA/739/2022 395/2023	LAIBAN MUNDA-MP	BIRANCHI NARAYAN RATH
48	MACA/217/2023 396/2023	ORIENTAL INSURANCE CO. LTD.-MP	PRATIVA MISHRA
49	MACA/212/2023 397/2023	ANTARYAMI BISWAL-MP	M/S.RAMESH CH.BEHERA
50	MACA/893/2006 398/2023	ANTARYAMI BISWAL-MP	M/S.RAMESH CH.BEHERA
51	MACA/893/2006 399/2023	ANTARYAMI BISWAL-MP	M/S.RAMESH CH.BEHERA
52	MACA/893/2006 400/2023	D.M., M/S.ORIENTAL INSURANCE CO LTD-MP	PRASANTA KUMAR MAHALI
53	MACA/218/2023 401/2023	THE DIVISIONAL MANAGER, MAHINDRA INSURANCE BROKERS LTD.-MP	
54	MACA/86/2022 425/2023	JUDHISTHIRA BEHERA-MP	SUBASH CHANDRA PRADHAN
55	BLAPL/1014/2023 426/2023	SHASHADHAR PANDA-MP	HRUDANANDA MOHAPATRA,MR.BHAGABAN BISWA
56	BLAPL/8057/2022 427/2023	ABAKASH SAMAL-MP	
57	BLAPL/10450/2022 428/2023	BAIRA @ BAIKUNTHA PRADHAN-MP	
	BLAPL/1425/2023		

58	429/2023 BLAPL/6418/2022	LALIT KUMAR SONI-MP	BIPLAB KUMAR DASH
59	430/2023 BLAPL/6899/2021	RABINDRA PRASAD SWAIN-MP	
60	431/2023 BLAPL/489/2023	PRASANT SAHU-MP	AMULYA RATNA PANDA
61	558/2023 ABLAPL/8159/2021	SANTOSH MALLICK-MP	
62	559/2023 ABLAPL/14484/2022	PRASHANT KUMAR PATNAIK-MP	
63	560/2023 ABLAPL/1783/2023	JAGADISH PANDA-MP	
64	561/2023 ABLAPL/12965/2021	GANAPATI SETHI-MP	
65	562/2023 ABLAPL/1590/2023	SANJIB KUMAR NANDA-MP	
66	563/2023 ABLAPL/16156/2022	SHYAM SUNDAR DAS-MP	SUKANTA KUMAR NAYAK
67	564/2023 ABLAPL/131/2022	NIJA @ NIJAMUDIN KHAN-MP	PRASANT KISHORE RAY
68	565/2023 ABLAPL/16329/2022	SUSANTA NAYAK-MP	
69	566/2023 ABLAPL/8280/2022	KALU PRADHAN-MP	
70	567/2023 ABLAPL/1470/2023	SACHIDANANDA PRADHAN-MP	
71	621/2023 CRLA/287/2023	PRAMOD KUMAR SAHOO-MP	BIKRAM CHANDRA GHADEI
72	622/2023 CRLA/287/2023	PRAMOD KUMAR SAHOO-MP	BIKRAM CHANDRA GHADEI
73	623/2023 CRLA/287/2023	PRAMOD KUMAR SAHOO-MP	BIKRAM CHANDRA GHADEI
74	624/2023 CRLA/922/2022	JAGANNATH MOHANTY @ BABLU-MP	
75	625/2023 CRLA/289/2023	MIRA @ MEERA BISWAS-MP	SK. ZAFARULLA
76	626/2023 CRLA/289/2023	MIRA @ MEERA BISWAS-MP	SK. ZAFARULLA
77	627/2023 CRLA/153/2013	SUBHENDRA N.PATTANAI-MP	M/S.A.K.NATH H.P.MOHANTY M/S.D.P.DAS S.BEHERA
78	628/2023 CRLA/291/2023	KEDAR PATTANAIAK-MP	ASHOK DAS
79	629/2023 CRLA/291/2023	KEDAR PATTANAIAK-MP	ASHOK DAS
80	630/2023 CRLA/291/2023	KEDAR PATTANAIAK-MP	ASHOK DAS
81	631/2023 CRLA/856/2019	TERUA @ BAPI DAS-MP	RAMANI KANTA PATTANAIAK
82	632/2023 CRLA/818/2022	MAHESWAR NAYAK-MP	PRAVASHA PUJAREE PARIDA
83	633/2023 CRLA/292/2023	SUJATA ROUT-MP	SIDHESWAR RATH
84	634/2023 CRLA/292/2023	SUJATA ROUT-MP	SIDHESWAR RATH
85	931/2023 CRLMC/1330/2023	KALANDI CHARAN KANHAR-MP	AMITAV TRIPATHY
86	932/2023 CRLMC/1331/2023	G. RAJU @ GEDAL RAJU-MP	JYOTIRMAYA SAHOO
87	933/2023 CRLMC/1332/2023	ASHOK KUMAR KHATUA-MP	TRILOCHAN NANDA
88	934/2023 CRLMC/1204/2023	PARAS BISWAL-MP	BIJOY DASMOHAPATRA
89	935/2023	HARISH KANTA-MP	

90	CRLMC/851/2023 936/2023	GOBINDA SAHU-MP	ANSURAM MISHRA
91	CRLMC/1338/2023 937/2023	RAM BAHADUR SINGH-MP	
92	CRLMC/1025/2023 938/2023	DILLIP KUMAR PADHI-MP	
93	CRLMC/589/2023 939/2023	AMITABH SWAIN-MP	MONIKA SAMAL
94	CRLMC/3632/2022 940/2023	DEBI PRASANNA DAS-MP	SMRUTI RANJAN NAYAK
95	CRLMC/2621/2021 941/2023	DEBABRATA ACHARYA-MP	MANOJ KUMAR PANDA
96	CRLMC/1341/2023 942/2023	RAHUL KUMAR BEHERA@BUBU-MP	
97	CRLMC/3673/2022 943/2023	GOPALA CHANDRA BEHERA-MP	NIRANJAN LENKA
98	CRLMC/1342/2023 944/2023	SUPRIYA MOHAPATRA-MP	DINESH KUMAR MOHANTY
99	CRLMC/1343/2023 945/2023	PRAMOD NAIK-MP	
100	CRLMC/703/2023 946/2023	RAMA CHANDRA DEY-MP	PRAVASH CHANDRA JENA
101	CRLMC/1347/2023 947/2023	KABIRANJAN NAYAK-MP	
102	CRLMC/3232/2019 948/2023	TUSHARKANTA PARIDA-MP	BHABANI SAMAL
103	CRLMC/1349/2023 949/2023	DUSMANTA KUMAR BARIK-MP	PRANAYANEE DASMOHAPATRA
104	CRLMC/1350/2023 950/2023	DAMBARUDHAR SAHOO-MP	GOKHA BEHERA
105	CRLMC/1351/2023 1264/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
106	WA/506/2023 1265/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
107	WA/506/2023 1266/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
108	WA/506/2023 1267/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
109	WA/507/2023 1268/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
110	WA/507/2023 1269/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION, CUTTACK-MP	DEBASIS MISHRA
111	WA/508/2023 1270/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION, CUTTACK-MP	DEBASIS MISHRA
112	WA/508/2023 1271/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
113	WA/509/2023 1272/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
114	WA/509/2023 1273/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
115	WA/509/2023 1274/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
116	WA/510/2023 1275/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
117	WA/510/2023 1276/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
118	WA/510/2023 1277/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
119	WA/511/2023 1278/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
120	WA/511/2023 1279/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.

121	3527/2023 WP(C)/7856/2023	JYOTI PRAKASH DASH-MP	NIRANJAN SINGH (1)
122	3528/2023 WP(C)/7857/2023	BIRENDRA KUMAR BISWAL-MP	AVIJIT PATNAIK
123	3529/2023 WP(C)/7862/2023	SATYABAN PADHI-MP	MANMAYA KUMAR DASH
124	3530/2023 WP(C)/7864/2023	RAMAKANTA NAYAK-MP	DEEPAK KUMAR PANI
125	3531/2023 WP(C)/7863/2023	AMITABH SAHOO-MP	TUNA SAHU
126	3532/2023 WP(C)/7865/2023	PRADEEP KUMAR MALLIK-MP	PRASANTA KUMAR SATAPATHY
127	3534/2023 WP(C)/7875/2023	BIJAY KUMAR SAHU-MP	SAMEER KUMAR DAS
128	3535/2023 WP(C)/7879/2023	ANADI MENDLI @ MELLI-MP	BUDHIRAM DAS
129	3536/2023 WP(C)/7878/2023	JYOTI PRAKASH DASH-MP	SUBIR PALIT
130	3537/2023 WP(C)/7883/2023	NIRANJAN ROUT-MP	LALITENDU MISHRA
131	3538/2023 WP(C)/7884/2023	SHYAM SUNDAR SETHY-MP	LALITENDU MISHRA
132	3540/2023 WP(C)/7885/2023	BASANTA KUMAR NAIK-MP	RAMESH CHANDRA BEHERA
133	3541/2023 WP(C)/36009/2022	MANORANJAN PRADHAN-MP	PRAFULLA KU SAHU
134	3542/2023 WP(C)/7890/2023	SOUMYASHREE BEHERA-MP	SADASIVA PATRA 1
135	3543/2023 WP(C)/7892/2023	M/S AYUSH AUTOMOBILES, JAJPUR-MP	LALIT KUMAR MAHARANA
136	3544/2023 WP(C)/10280/2021	VEDANTA LIMITED-MP	
137	3545/2023 WP(C)/7898/2023	SUSANTA KUMAR PANDA-MP	AMITABH MISHRA
138	3546/2023 WP(C)/7902/2023	BASANTA KUMAR PAL-MP	PRABHAT KUMAR DAS
139	3547/2023 WP(C)/7903/2023	M/S. JAS APPARELS AND FOOTWEAR PVT. LTD., SAMBALPUR-MP	IBRAHIM PRASAD KAR
140	3548/2023 WP(C)/7909/2023	AMARESH KUMAR PATRA-MP	MANOJ KUMAR MOHANTY
141	3549/2023 WP(C)/6182/2023	RANJAN KUMAR PATEL-MP	AMITABH MISHRA
142	3550/2023 WP(C)/7917/2023	RATAN CHAND SENAPATTY-MP	KRISHNA CHANDRA SAHU
143	3551/2023 WP(C)/7918/2023	KALPANA G. MOHANTY-MP	AMIT PRASAD BOSE
144	3552/2023 WP(C)/7920/2023	ABDUL RAFIK-MP	SUSHANTA KUMAR JOSHI
145	3553/2023 WP(C)/7919/2023	NUAGAON LAMPCS LTD., SUNDARGARH-MP	BIRAJA PRASANNA DAS
146	3554/2023 WP(C)/7924/2023	NIHAR KANTA BISWAL-MP	BUDHADEV ROUSTRAY
147	3555/2023 WP(C)/9/2023	RASHMI REKHA DASH-MP	BHABANI SANKAR TRIPATHY 1 (1)
148	3556/2023 WP(C)/20693/2017	KARUNAKAR MALLICK-MP	M/S.SAMEER KUMAR DAS
149	3557/2023 WP(C)/7670/2023	CHANDRAKANTA NANDA-MP	SADASIVA PATRA 1
150	3558/2023 WP(C)/7930/2023	M/S SURENDRA MANDAL, KORAPUT-MP	SIDHARTH PRASAD DAS
151	3559/2023 WP(C)/7932/2023	BENUDHAR NAYAK-MP	SAMEER KUMAR DAS
152	3560/2023	KALANDI CHARAN DEHURI-MP	HAREKRUSHNA MOHANTY

153	WP(C)/7939/2023 3562/2023	M/S MAA MANGALA MINI MOTOR TRANSPORT, BBSR-MIRANJAN KUMAR ROUT	
154	WP(C)/7945/2023 3563/2023	SACHINDRA CHANDRA PADHAN-MP	KUNAL KUMAR SWAIN
155	WP(C)/7947/2023 3564/2023	PROMODINI JUADI-MP	SRIKAR KUMAR RATH
156	WP(C)/7949/2023 3565/2023	TUKUNA SAHOO-MP	RAMDAS ACHARY
157	WP(C)/7948/2023 3566/2023	BATAKRUSHNA NATH-MP	SOUMYA RANJAN MOHANTY
158	WP(C)/31095/2022 3567/2023	SUNITA SENAPATI-MP	PRAFULLA KUMAR RATH
159	WP(C)/7957/2023 3568/2023	DELEEP KUMAR UTLA-MP	KAILASH CHANDRA KANUNGO
160	WP(C)/7958/2023 3569/2023	SATYABATI PANDA-MP	PRAFULLA KUMAR RATH
161	WP(C)/7959/2023 3570/2023	BIMALINI NAG-MP	SOHAN MISHRA
162	WP(C)/7961/2023 3571/2023	DAITYARI SINGH-MP	DURGESH NARAYAN RATH
163	WP(C)/7967/2023 3572/2023	PROJECT HEAD, ZIQITZA HEALTH CARE LTD.-MP	SANJAY KUMAR MISHRA
164	WP(C)/7272/2022 3573/2023	JHUMAR KUMAR PANDA-MP	
165	WP(C)/4312/2023 3574/2023	DWITIYA BHOI-MP	SASWATI MOHAPATRA
166	WP(C)/7974/2023 3575/2023	MANOJ KUMAR JENA-MP	SASWATI MOHAPATRA
167	WP(C)/19018/2020 3576/2023	NIDRABATI BARIHA-MP	
168	WP(C)/3861/2023 3577/2023	ASHOK DEBTA-MP	
169	WP(C)/3862/2023 3578/2023	AKSHYA SAHU-MP	
170	WP(C)/3863/2023 3579/2023	DINABANDHU NAIK-MP	
171	WP(C)/3864/2023 3580/2023	JALANDHAR SHARMA-MP	ANUP NARAYAN MOHANTY
172	WP(C)/7989/2023 3581/2023	ANJANA CHAND-MP	
173	WP(C)/3865/2023 3582/2023	AVIRAM MOHAPATRA-MP	
174	WP(C)/5123/2023 3583/2023	ASHESH KUMAR JENA-MP	
175	WP(C)/6033/2023 3584/2023	SUBHASHIS NAIK-MP	NIRANJAN LENKA
176	WP(C)/14559/2022 3585/2023	DAITARI BEHERA-MP	DILLIP KUMAR MOHAPATRA
177	WP(C)/7998/2023 3586/2023	KAMLAKANT LENKA-MP	PRADEEP KUMAR DAS
178	WP(C)/8003/2023 3587/2023	SREE METALIKS LIMITED, KOLKATA-MP	KSHIROD KUMAR SAHOO
179	WP(C)/7971/2023 3588/2023	ODISHA STATE BUREAU OF TEXT BOOK PREPARATION AND DISSEMINATION, BBSR-MP	
180	WP(C)/37009/2021 3589/2023	KISHORE CHANDRA DEO-MP	BIBEKANANDA BHUYAN
181	WP(C)/8008/2023 3590/2023	PARIKSHIT BARIK-MP	KANANBALA ROY CHOUDHURY
182	WP(C)/8014/2023 3591/2023	RAMESH CHANDRA SAHOO-MP	
183	WP(C)/27603/2022 3592/2023	KISHOR CHANDRA BEURA-MP	BHABANI SANKAR PRADHAN
	WP(C)/8023/2023		

184	3593/2023 WP(C)/8025/2023	BANDANA MOHAPATRA-MP	SANJIB SWAIN
185	3594/2023 WP(C)/8033/2023	AJIT KUMAR GHADEI-MP	HRUDANANDA MOHAPATRA
186	3595/2023 WP(C)/561/2016	RABINARAYAN SWAIN-MP	M/S.RAMANATH ACHARYA
187	3596/2023 WP(C)/8034/2023	SEPHALI GURU-MP	S.K.SAMAL
188	3597/2023 WP(C)/8037/2023	KESHAB DASH-MP	S.K.SAMAL
189	3598/2023 WP(C)/8039/2023	SOUBHAGYA CHANDRA LENKA-MP	S.K.SAMAL
190	3599/2023 WP(C)/8044/2023	UPASANA SATAPATHY-MP	BIBEKANANDA UDGATA
191	3600/2023 WP(C)/8047/2023	CUTTACK GYMKHANA CLUB PVT. LTD., CUTTACK-MP	SOUMYA DEV RAY
192	3601/2023 WP(C)/8049/2023	CHITTARANJAN KUNDU-MP	SAMIR KUMAR MISHRA
193	3602/2023 WP(C)/8051/2023	SURESH CHANDRA DASH-MP	SATYAJEET MUKHARJEE
194	3603/2023 WP(C)/8053/2023	DEBARAJ SAHOO-MP	ASHOK KUMAR MOHAPATRA (1)
195	3604/2023 WP(C)/8054/2023	GIRISH CHHABRA-MP	SIDDHARTHA PRASAD MISHRA
196	3605/2023 WP(C)/8062/2023	TUSHAR KANTA MOHANTY-MP	SANJIB KUMAR BHANJADEO
197	3606/2023 WP(C)/8063/2023	HEMANTA KUMAR BEHERA-MP	G.A.R.DORA
198	3607/2023 WP(C)/8064/2023	TAPAS KUMAR ROUT-MP	UNMESH CHANDRA JENA